

**Grant of passes for entry into various Stadia in Delhi during Asian Games**

1327. SHRI LADLI MOHAN NIGAM: Will the Minister of SPORTS be pleased to state:

(a) the names and addresses of persons who were given passes for entry into various stadia in Delhi during the Asian Games; and

(b) the criterion followed for grant of these passes?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND WORKS  
AND HOUSING (SHRI BUTA SINGH):

(a) and (b) The Special Organising Committee for the IX Asian Games (S.O.C.) did not issue any passes for entry into various stadia. Identification cards were issued to various persons according to norms laid down by S.O.C. Duty cards were issued to personnel of various agencies who were required to be on duty. The SOC, however, issued invitation cards in accordance with the warrant of precedence, to selected personalities for selected events.

**Plan to excavate Ultadargh Canal by Central Inland Water Transport Corporation**

1328. SHRI AMARPROSAD CHAK-  
RABORTY: Will the Minister of SHIP-  
PING AND TRANSPORT be pleased to  
state:

(a) whether it is a fact that the Central Inland Water Transport Corporation has made a plan to excavate the Ultadanga Canal afresh in the interior to ease the transport problem in Calcutta; and

(b) If so, what are the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF SHIPPING AND

**TRANSPORT (SHRI Z. R. ANSARI):**

(a) No.

(b) Does not arise.

**Outstanding amount on account of Pro-  
jects Executed in Libya by the National  
Buildings Construction Corporation**

1329. SHRI R. R. MORARKA: Will  
the Minister of WORKS AND HOUS-  
ING be pleased to state:

(a) whether it is a fact that a large amount is outstanding on account of various projects executed in Libya by the National Buildings Construction Corporation;

(b) if so, what is the amount and since when it is outstanding; and

(c) what steps Government propose to take to realise the amount?

THE DEPUTY MINISTER IN THE  
MINISTRY OF WORKS AND HOUS-  
ING (SHRI MOHAMMED USMAN  
ARIF): (a) Yes, Sir.

(b) Rs. 27.88 crores is outstanding. Out of this Rs. 10.22 crores is outstanding since January 1982 and major portion of the balance amount is outstanding since later half of 1982.

(c) The N.B.C.C. authorities are regularly contacting their clients for early payment of their outstanding dues. The Indian Ambassador in Libya has also been using his good offices to get the payments expedited.